

**PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NOS. 23039-23040 OF 2014
WITH PRAYER FOR INTERIM RELIEF**

MADHO PRASAD MISHRA (D) TH. LRS & ANR ...PETITIONER(S)

VERSUS

MAHABIR PRASAD MISHRA ...RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 22.08.2014, when the court was pleased to pass the following order:-

“Delay condoned.
Issue notice.”

Accordingly show cause notice was issued to Sole Respondent. M/s Equity Lex Associates has filed Vakalatnama/Memo of Appearance on behalf on sole Respondent and has also filed the counter affidavit and the same has been included in the paper books.

Service of show cause notice is complete.

The matter above mentioned was lastly listed before the Hon'ble Court on 23.11.2015, when the following order was passed:-

“There is a letter for adjournment circulated by
learned counsel for the petitioners.
List the matters after ten weeks.”

It is submitted that Counsel for the Petitioner has on 07.12.2015 filed Rejoinder affidavit on behalf of the Petitioner and the same has been included in the Paper Books.

The matters above-mentioned are listed before the Hon'ble Court with this Office Report.

Dated this the 03rd day of October, 2016.

ASSISTANT REGISTRAR

Copy to:
MR. ASHOK K. SRIVASTAVA, ADV.
M/S EQUITY LEX ASSOCIATES, ADV.

ASSISTANT REGISTRAR

